

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 2647
TO BE ANSWERED ON 04.08.2026**

**SCHEME FOR RESIDENTIAL EDUCATION FOR STUDENTS IN HIGH SCHOOLS
IN TARGETED AREAS**

2647. SMT. D K ARUNA:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the total number of annual seats sanctioned within private residential schools under the Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA);
- (b) the number of students successfully enrolled through the National Entrance Test for SHRESHTA (NETS);
- (c) whether the per-student financial grant disbursed by the Government covers the entire residential fee structure; and
- (d) if so, the target-versus-achievement expenditure data compiled under the scheme during the last six years?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

(a) & (b): Under the Scheme of Residential Education for Students in High Schools in Targeted Areas (SHRESHTA), 8425 seats (3000 under Mode-I and 5425 under Mode-II) have been earmarked annually in private residential schools.

The number of students enrolled through the National Entrance Test for SHRESHTA (NETS) in the last five years is as under:-

Year	Number of enrolled Students
2022-23	4752
2023-24	7348
2024-25	11127
2025-26	20011
2026-27	21745
Total	64983

(c) & (d): The financial grant provided under the Scheme covers entire residential fee structure. The details of the funds allotted and expenditure incurred during last six years under the Scheme is as under:-

(Rs. in crores)			
S. No	Financial Year	Funds allotted	Expenditure
1	2020-21	125.00	56.05
2	2021-22	63.21	38.04
3	2022-23	89.00	51.12
4	2023-24	90.65	81.57
5	2024-25	110.00	109.98
6	2025-26	140.00	127.93
	Total	617.86	464.69